

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:894  
ANSWERED ON:08.08.2013  
PROJECTS RECEIVED BY NMDFC  
Rana Shri Jagdish Singh

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the National Minorities Development and Finance Corporation (NMDFC) have received some projects from the State Governments during the last three years and the current year;
- (b) if so, the details thereof as on date, State-wise;
- (c) the details of projects out of these sanctioned by the Union Government, State-wise;
- (d) the reasons for delay in approving the pending projects; and
- (e) the time by which the pending projects are likely to be approved by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) to (c) National Minorities Development and Finance Corporation (NMDFC) implements its Schemes and programmes through State Channelising Agencies (SCAs) nominated by respective State Governments. Funds are allocated to SCAs in the beginning of each financial year, for further disbursement to beneficiaries. SCAs draw this allocated fund from NMDFC on the basis of field level requirements. NMDFC releases funds to SCAs considering factors like utilization of previous releases, availability of government guarantee cover and repayment of funds. The State-wise details of funds released by NMDFC during the last three years and the current year is at Annexure-I.

(d) to (e) The disbursement of funds to SCAs is a continuous process. Funds are released to SCAs immediately on completion of pre-disbursement formalities by the respective SCAs.